

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3316  
ANSWERED ON 12<sup>TH</sup> MARCH, 2026**

**CENTRAL ROAD AND INFRASTRUCTURE FUND**

**†3316. SHRI AMRA RAM:**

**Will the MINISTER OF ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

- (a) whether the approval for construction and renovation of MDR roads at Phagalwa, Dugoli, Mandota, Jeen Mata Temple (Devasthan), Mundwada, Pewa, Dhod and Mandoli in the Sikar Lok Sabha Constituency is under consideration and the timeline by which such approval is likely to be issued; and**
- (b) the details of works approved under the Central Road and Infrastructure Fund (CRIF) in the Sikar Lok Sabha Constituency along with their estimated cost and the timeline by which they are likely to be completed?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI NITIN JAIRAM GADKARI)**

- (a) No such proposal is under consideration.**
- (b) Nine projects costing Rs. 255.02 crores have been sanctioned under Central Road & Infrastructure Fund (CRIF) Scheme in the Sikar Lok Sabha Constituency in the last three financial years including the current financial year. Out of these 9 works, 2 works have been completed and remaining 7 works are targeted for completion in the financial year 2027-28.**

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